



**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Details of cases in which orders have been reserved but not pronounced even after 45 days
of reserving for orders:

(As on 29.05.2017)

SL. No.	Case No.
1	CC/2241/2006
2	FA/380/2015
3	FA/454/2014
4	CC/687/2017
5	FA/651/2015
6	FA/234/2016
7	RP/343/2013
8	RP/2972/2015
9	FA/428/2012
10	RP/1238/2015
11	RP/1091/2016
12	RP/2415 to 2749/2012
13	RP/905/2017
14	RP/918/2015
15	FA/113/2015
16	RP/3000/2016
17	RP/2375/2015
18	RP/1218/2014
19	FA/999/2015
20	RP/1134/2017
21	RP/2726/2014
22	CC/96/2010
23	RP/2641/2016
24	RP/432/2016
25	RP/1106 – 1108/2016

26	RP/1119 – 1120/2012
27	RP/2706/2015
28	FA/562/2015
29	FA/11/2014
30	FA/474/2016
31	CC/2129/2016
32	RP/2943/2015
33	RP/3624/2009
34	FA/603/2015
35	RP/217/2017
36	RP/2703/2014
37	RP/540 & 967/2015
38	RP/571/2015
39	FA/1621/2016
40	RP/4424/2014
41	RP/1245/2017